

HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS

SITTING ARRANGEMENT - From 05.12.2016 onwards

Sl.No.	HON'BLE JUDGES	SUBJECT
1	The Chief Justice and M.Sundar, J	Writ Appeals (Mines & Minerals, Forest & Industries) – Admission & Final hearing, WP (PIL) & Environmental Matters, Unauthorised Construction & Encroachment Matters (including CMDA) - Admissions & Final hearing Contempt Appeals, OSA (Arising out of Applications) and Other Division Bench Matters - Admission & Final hearing ,Writ Appeals - (upto the year 2009) - All Stages
1a	The Chief Justice	(Every Friday Afternoon) - Arbitration Matters (Section 11)
1b	M.Sundar, J	Every Friday at 2.15 P.M. and on Single Sitting days) - Misc.Petitions in Writ Petitions (Admitted cases) and Specially Ordered Matters
2	Huluvadi G.Ramesh, J and Anitha Sumanth, J	Tax Matters and CMA (Customs & Central Excise) - Admission & Final hearing , WA (Tax, Customs & Central Excise) - Admission and Final hearing & related Misc. Petitions and Specially Ordered Matters.
2a	Anitha Sumanth, J	On Single Sitting days - Writ Petitions of 2002 (except WP(Cr.PC)) and Specially Ordered Matters
3	M.Jaichandren, J and T.Mathivanan, J	HCP - Admission and Final hearing, Second Appeals (Act.31/78), Special Tribunal Appeals and CMA (except Customs & Central Excise) - Admissions & Final hearing and Specially Ordered Matters
3a	T.Mathivanan, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
4	S.Manikumar, J and M.Govindaraj, J	Writ Appeal (Land Acquisition), DRT & DRAT, - Admission and Final hearing Writ Appeals - of the year 2010 to 2013, LPA and Specially Ordered Matters
4a	M.Govindaraj, J	On Single Sitting days - Writ Petitions of 2002 (except WP(Cr.PC)) and Specially Ordered Matters
5	Nooty.Ramamohana Rao, J and S.M.Subramanian, J	Writ Appeals - Admission WP (Judicial Service), WP - Caste/Community Certificate - Admission & Final hearing Writ Appeals - from the year 2014 - All Stages and Specially Ordered Matters
5a	S.M.Subramanian, J	On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters

6	S.Nagamuthu, J and N.Authinathan, J	CrI. Appeal (DB) - Admission and Final hearing, Misc. Petitions in AS and Final hearing of AS Contempt Petitions - Admission & Final hearing and Specially Ordered Matters
6a	N.Authinathan, J	On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters
7	S.Palanivelu, J	Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters
8	K.K.Sasidharan, J and V.Parthiban, J	WP (DB - Service) - Admission & Final hearing, OSA (arising out of Main cases including arising out of Companies Act) - Admission and Final hearing and specially ordered matters.
8a	V.Parthiban, J	On Single Sitting days - Writ Petitions of 2002 (except WP(Cr.PC)) and Specially Ordered Matters
9	M.Venugopal, J	CrI.Appeal - Admission CrI.Appeal - (from the year 2014) - All Stages and Specially Ordered Matters
10	Rajiv Shakhder, J	WP - Admission in Tax, MV, MV Tax, M & M, Industries, Customs & Central Excise and Prohibition & Excise, Adjourned Admission and Notice of Motion Cases and Final hearing stage cases & related Misc. Petitions in the above categories (from the year 2014) and Specially Ordered Matters
11	M.Sathyanarayanan, J	WP - Admission in Service, Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories (from the year 2014), WP Transferred from State Administrative Tribunal (OA) and Specially Ordered Matters
12	B.Rajendran, J	WP - Admission in Education & Gen. Misc. Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories (from the year 2014) and Specially Ordered Matters
13	C.T.Selvam, J	CrI. Revision - Admission CrI. Revision - from the year 2014 - All stages and Specially Ordered Matters
14	M.M.Sundresh, J	SA - Admission & related Misc. Petitions SA - (from the year 2015) - All Stages and Specially Ordered Matters
15	T.S.Sivagnanam, J	Company Appeals, Company Petitions and Arbitration Matters and Specially Ordered Matters

16	T.Raja, J	WP - Admission in Labour, EB, Land Acq, Local Authority, ULC, Co-op, Forest, APM, Cinema, LR & LT, Adjourned Admission and Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories (from the year 2014) and Specially Ordered Matters	
17	R.Mala, J	CRP NPD - Admission CRP NPD - (from the year 2014) - All Stages and Specially Ordered Matters	
18	P.Devadass, J	CrI.OP in Bail & Anticipatory Bail and Specially Ordered Matters	
19	S.Vimala, J	CMA - Admission CMA - from the year 2014 - All Stages and Specially Ordered Matters	
20	P.N.Prakash, J	Writ Petitions - upto the year 2010 - All Stages and Specially Ordered Matters	
21	Pushpa Sathyanarayana, J	CRP (PD) – Admission Tr.CMP – Admission and Final hearing 2014) – All Stages and Specially Ordered Matters	CMSA and CRP(PD) – (from the year
22	M.Kalyanasundaram, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - from the year 2014 Original Petitions (other than Arbitration Matters) and Specially Ordered Matters	
23	R.Mahadevan, J	CrI.OP (u/s.407 & 482 of CrI.PC), WP (Cr.PC) - Admission and Final hearing and Specially Ordered Matters	
23(a)	R.Mahadevan, J	Every Friday at 2.15 P.M., - Contempt Petitions pending with the Single Bench matters relating to the Judges who have demitted office.	
24	V.Bharathidasan, J	CrI.Appeal - upto the year 2009 - All Stages CrI.Revision - upto the year 2013 - All Stages and Specially Ordered Matters	
25	D.Krishnakumar, J	Writ Petitions - of the years 2011 to 2013 - All Stages and Specially Ordered Matters	
26	M.V.Muralidharan, J	CRP - upto the year 2013 - All Stages and Specially Ordered Matters	
27	R.Subramanian, J	Misc. Petitions in AS and Final hearing of AS and Specially Ordered Matters	
28	T.Ravindran, J	Second Appeal - (from the year 2011 to 2014) - All Stages and Specially Ordered Cases	

29	S.Baskaran, J	Admission and Final hearing in CBI & Prevention of Corruption Act Cases (Crl.A, Crl.RC, Crl.OP & WP (Cr.PC) Crl.Appeal - of the years 2010 to 2013 - All Stages and Specially Ordered Matters
30	P.Velmurugan, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - upto the year 2008 and Specially Ordered Matters
31	G.Jayachandran, J	Second Appeal - upto the year 2010 - All Stages and Specially Ordered Cases
32	C.V.Karthikeyan, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - of the years 2009 and 2010 Insolvency Petitions and Specially Ordered Matters
33	N.Sathishkumar, J	CS - All Stages (including connected Original Applications & Applications thereto and also including Undefended Board & Framing Issues stage , CS - Trade Mark, Patents & Copyrights Act - of the year 2011 to 2013- TOS and OMS and Specially Ordered Matters
34	N.Seshasayee, J	CMA - upto the year 2013 - All Stages and Specially Ordered Matters

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases

- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis

- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

- Writ Petitions challenging the vires of the Act/Rule/Regulations/any Statutory Provisions shall be listed before the respective Hon'ble Division Bench categorically as follows:

(1) Laws relating to Mines & Minerals, Forest, Industries, Environmental Matters, Unauthorised Construction & Encroachment Matters – Hon'ble First Division Bench

(2) Tax Laws (including Customs, Central Excise and Service Tax) - Hon'ble Division Bench presided over by Hon'ble Mr.Justice HULUVADI G.RAMESH

(3) Laws relating to Family matters - Hon'ble Division Bench presided over by the Hon'ble Mr.Justice M.JAICHANDREN.

(4) Laws relating to Recovery of Debts due to Banks and Financial Institutions and Land Acquisition - Hon'ble Division Bench presided over by the Hon'ble Mr.Justice S.MANIKUMAR

(5) Laws relating to Judicial Service and Caste / Community - Hon'ble Division Bench presided over by the Hon'ble Mr.Justice NOOTY.RAMAMOHANARAO.

(6) Criminal Laws, Contempt Laws, Laws relating to Original Side of the High Court, Madras and other Laws not covered by the other Hon'ble Division Bench - Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.Nagamuthu.

(7) Laws relating to Service (except Judicial Service) - Hon'ble Division Bench presided over by the Hon'ble Mr.Justice K.K.SASIDHARAN.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//